

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Smti Selina Begum
Presiding Officer
STAT, Assam & Member, MACT-1,
Kamrup (M), Ulubari, Guwahati

Dated Guwahati, the _____ November, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your MACT/1957/21 dated 22.10.2021.

Madam,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the block period of 2022-2025 w.e.f. 13.01.2022 to 16.01.2022, to visit Port Blair, Andaman along with your husband and daughter, by the shortest possible route, as per existing Rules.

Yours faithfully

Self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 5517-5519/A, dated 02/11/21
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)

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